

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6171
TO BE ANSWERED ON 04.04.2018**

CYBER CRIMES

6171. SHRI SUNIL KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Vigilance Directorate of Railways does not have requisite expertise to deal with cyber crimes;**
- (b) if so, the details thereof along with the reasons therefor; and**
- (c) the corrective steps taken by the Government to provide necessary infrastructure and expertise to vigilance department in order to enable them to effectively deal with cyber crimes, software manipulation, e-tendering system of Railways and make them foolproof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 6171 BY SHRI SUNIL KUMAR SINGH TO BE ANSWERED IN LOK SABHA ON 04.04.2018 REGARDING CYBER CRIMES

(a) to (c) The Vigilance Directorate does not have a separate cell for investigating “cyber crimes”. If issues related to misuse of software by outside agencies come to notice, they are handed over to law-enforcement agencies like CBI depending on the gravity of the matter. Further, Centre for Railway Information Systems (CRIS), which is an IT arm of Indian Railways has set up Network Operation Centre for monitoring the cyber threats on IT infrastructure. CRIS is also conducting internal security audit of its IT applications through Information Security Group (ISG). Indian Railways has also nominated Chief Information and Security Officers on all Railway Units for monitoring the cyber attacks and providing knowledge to end users.
